## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

The Wall Land of

C.P(IB) No.186/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M.

of the Company	Naviplast Traders Pvt.Ltyd & OrsVersus-R.G.Shaw & Sons Pvt.Ltd.  7 IBC		
nder Section			
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
SUMIT BI	NANI, RP	RESOLUTION PROFESSIONAL	Sumir Birow
KANISHK	KHETAN, Adv	PETITONER	Kanisk thefan 04/12/2017
	Name & Desig Representa LE	Name & Designation of Authorized Representative (IN CAPITAL	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)  Appearing on behalf of Resolution Representative (IN CAPITAL LETTERS)  RESOLUTION PROFESSIONAL

## ORDER

Ld. Resolution Professional (RP) and the Ld. Counsel for the financial creditor are present.

Ld. RP has filed the Progress Report, which may be taken on record.

Reserved for order.

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(Jinan K.R.) Member (J) 80

(V.P.Singh) Member (J)